

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W. P. (C) No. 816 of 2010

Smt. Shanti Petitioner

Versus

National Insurance Co. Ltd., Main Road, Bistupur,
Jamshedpur and Ors. Respondents

CORAM : HON'BLE MR. JUSTICE RAJESH KUMAR

For the Petitioner : Mr. J. K. Pasari, Advocate
For the Insurance-Company : Mr. Basav Chatterjee, Adv.

The matter was taken up through Video Conferencing. Learned counsel for the parties had no objection with it and submitted that the audio and video qualities are good.

08/ 05.04.2021 It has been submitted by the learned counsel for the Insurance-Company that proposal has been sent for settlement of the dispute and due to COVID situation, he needs further time.

As prayed for, put up this case after six weeks.

(Rajesh Kumar, J.)